

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 175 OF 2014 AND
APPEAL NO. 180 OF 2014 & IA NO. 292 OF 2014

Dated: 5th October, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

APPEAL NO. 175 OF 2014

In the matter of:

NTPC Ltd.	Appellant(s)
Vs.		
Central Electricity Regulatory Commission & Ors.	Respondent(s)
Counsel for the Appellant(s) :	Mr. M.G. Ramachandran Ms. Poorva Saigal	
Counsel for the Respondent(s) :	Mr. K.S. Dhingra for R-1 Mr. Raj Kumar Mehta Ms. Himanshi Andley for R-2	

APPEAL NO. 180 OF 2014 & IA NO. 292 OF 2014

In the matter of:

GRIDCO Ltd.	Appellant(s)
Vs.		
NTPC Ltd. & Anr.	Respondent(s)
Counsel for the Appellant(s) :	Mr. Raj Kumar Mehta Ms. Himanshi Andley	
Counsel for the Respondent(s) :	Mr. M.G. Ramachandran Ms. Poorva Saigal for R-1 Mr. K.S. Dhingra for R-2	

ORDER

List these matters for hearing on **08.10.2018 (on Top of Board)** as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member
vt/vg

(Justice N.K. Patil)
Judicial Member